

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 1412 of 2020

Jaleshwar Nath Mishra.Petitioner

-Versus-

The State of Jharkhand & Ors.Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioner : Mr. K.S.Nanda, Advocate.

For the Respondents : Mr. Abhijit Tirkey, A.C. to S.C. III.

04/ 25.03.2021

Learned Counsel for the petitioner seeks permission to withdraw this writ petition.

Permission is accorded.

Accordingly, this writ petition is dismissed as withdrawn.

[Dr. S.N.Pathak, J.]

P.K.S.